

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

. O R D E R

In partial modification to this office order No.11/586-607/F.1(3)/Gaz/2020 Dated 06.01.2020, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S. No	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Ms. Deepali Sharma Addl. Sessions Judge-01 (POCSO)	Sh. Mohd. Farrukh Addl. Sessions Judge-05 (POCSO)	Sh. Anuj Aggarwal, Addl. Sessions Judge-03 Sh. Sanjay Sharma-II Addl. Sessions Judge-03 (w.e.f. 07.09.2020)
2	Ms. Charu Aggarwal Addl. Sessions Judge-02	Sh. Anuj Aggarwal, Addl. Sessions Judge-03 Sh. Sanjay Sharma-II Addl. Sessions Judge-03 (w.e.f. 07.09.2020)	Sh. Naveen Kumar Kashyap Addl. Sessions Judge-04
3	Sh. Anuj Aggarwal, Addl. Sessions Judge-03 Sh. Sanjay Sharma-II Addl. Sessions Judge-03 (w.e.f. 07.09.2020)	Sh. Naveen Kumar Kashyap Addl. Sessions Judge-04	Sh. Mohd. Farrukh Addl. Sessions Judge-05 (POCSO)
4	Sh. Naveen Kumar Kashyap Addl. Sessions Judge-04	Ms. Charu Aggarwal Addl. Sessions Judge-02	Ms. Deepali Sharma Addl. Sessions Judge-01 (POCSO)
5	Sh. Mohd. Farrukh Addl. Sessions Judge-05 (POCSO)	Ms. Deepali Sharma Addl. Sessions Judge-01 (POCSO)	Sh. Charu Aggarwal Addl. Sessions Judge-02
6	Sh. Deepak Dabas Spl. Judge (NDPS)	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)	Sh. Satish Kumar Addl. Sessions Judge/SFTC
7	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)	Sh. Deepak Dabas Spl. Judge (NDPS)	Sh. Vidya Prakash Addl. Sessions Judge (Electricity)
8	Sh. Vidya Prakash Addl. Sessions Judge (Electricity)	Sh. Satish Kumar Addl. Sessions Judge/SFTC	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)
9	Sh. Satish Kumar Addl. Sessions Judge/SFTC	Sh. Vidya Prakash Addl. Sessions Judge (Electricity)	Sh. Deepak Dabas Spl. Judge (NDPS)

GIRISH
KATHPALIA

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KATHPALIA
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(GIRISH KATHPALIA)

District & Sessions Judge (HQs)

Delhi 31 AUG 2020
Dated

No.

864/23674-697

/F.1(3)/Gaz/2020

Sub: Link ASJ (Central)

Copy forwarded for information & necessary action to :-

- 1 The Registrar General, Honble High Court of Delhi, New Delhi
- 2 The Officers concerned
- 3 The Director, Directorate of Prosecution, Govt of NCT of Delhi, Delhi
- 4 The Sr. AC(J)/AO(J), Admn Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi
- 5 Branch In-charge, General Branch (Central) with reference to letter No 6100-110-I/Security & Fire Safety/Gent V/THC/10 Dated 16.03.2019
- 6 The PS/Reader to the undersigned.
- 7 The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 8 The Website Committee, Tis Hazari Court, Delhi.
- 9 The R&I Branch (Central) for uploading on LAYERS.

GIRISH KATHPALIA

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District & Sessions Judge (HQs)

Delhi